Annexure-6

								7	chare o						_			
					Name of t	the Corporate Debto	r: SUPREME STAR	VILLA PRIVATE LIMITED; Da	ate of Commencement	of CIRP: 06.03	.2024; List of Creditors as on: 2	5.09.2024						
								List of Operational	Creditors (Employees)						7			
	Name of			Date of Cl	aim received		Details	of Claims Admitted		Amount of	Amount of any mutual dues,	Amount of Claim under	Amount of claim not		1			
SI N	o. Autho	rised Name of E	Name of Employee	Data of warelist	A at Claire and	Amount of claim	Natura of dains	Marke as he are real as a discount of	% of voting share in	contingent	that may be set off	Verification admitted	*	l Rema	Remarks		Remarks, if any	
	represen	ative, if		Date of receipt	Amount Claimed	admitted	Nature of claim	Whether related party?	CoC	claim	that may be set on	vernication	admitted					
															7			
															1			
															7			
	NIL	NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL				
															7			